

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

| TRANSFER PETITION NO.            |                                 |
|----------------------------------|---------------------------------|
| COMPANY PETITION/APPLICATION NO. | CA(CAA) No.119/230/HDB/2017     |
| NAME OF THE COMPANY              | MNRR Agriinfra Projects Pvt Ltd |
| NAME OF THE TRANSFEROR           | MNRR Agriinfra Projects Pvt Ltd |
| NAME OF THE TRANSFEREE           |                                 |
| UNDER SECTION                    | 230                             |

## **Counsel for Petitioner(s):**

| Name of the C  | Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|----------------|------------|-------------|------------------------|-----------|
| V. Venkata kan | i Rosid    | Correl to   | 9542239039             | uvdd.     |
|                |            |             |                        |           |

## Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Heard Shri Venkata Rami Reddy, Learned Counsel for the Applicant

CA disposed by separate orders.

Member (J)

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